
(2025) 11 UK CK 0049

Uttarakhand HC

Case No: Writ Petition (PIL) No. 87 Of 2025

Kanta Prasad Gangwar

APPELLANT

Vs

State Of Uttarakhand &
Others

RESPONDENT

Date of Decision: Nov. 7, 2025

Hon'ble Judges: G. Narendar, CJ; Subhash Upadhyay, J

Bench: Division Bench

Advocate: S.K. Mandal, B.S. Parihar, Anup Kumar Verma

Final Decision: Dismissed

Judgement

G. Narendar, CJ

1. Learned counsel for the petitioner prays leave to withdraw the instant writ petition.
2. The submission is placed on record.
3. The writ petition is dismissed as withdrawn.
4. There shall be no order as to costs.
5. As a sequel thereto, pending application, if any, shall stand closed.